

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION No.3510
TO BE ANSWERED ON 08.08.2016**

School Management Committees

3510. SHRI ANURAG SINGH THAKUR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government realises the need to conduct a study to assess the functioning of School Management Committees in the country and if so, the details thereof; and
- (b) whether the Government has a monitoring and evaluation body to check the performance of the School Management Committees and if so, the details thereof and if not, the reasons therefor?

A N S W E R

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a): There is no such proposal at present. However, the functioning of School Management Committees is one of several implementation issues that are reviewed periodically by Joint Review Missions under Sarva Shiksha Abhiyan programme.

(b): In order to ensure that all laws, policies, programmes and administrative mechanisms with regard to implementation of the Right of Children to Free & Compulsory Education (RTE) Act, 2009 including performance of School Management Committees (SMCs) are in consonance with child rights, the National Commission for Protection of Child Rights at the national level and the State Commission for Protection of Child Right or an interim authority known as the Right of Education Authority at the State level have been set up under Section 31 of the RTE Act. Further, since the enactment of the RTE Act, 2009 in April, 2010 till 2015-16, 2,93,09,308 (that is, two crore ninety three lakh, nine thousand three hundred and eight) SMC members in all the States and Union Territories of the country have been imparted training under the Sarva Shiksha Abhiyan to ensure awareness about their membership, duties and powers and to build their capacities.
